

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 137 OF 2023

IN THE MATTER OF:

Sri Muddineni Rama Krishna

..... Applicant

Vs

State of Andhra Pradesh & Others

.... Respondents

REPORT FILED BY THE MINES 5th RESPONDENT

DATE- 30.03.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, 26, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

Action taken report submitted on NGT O.A.No.137/2023 filed by Sri Muddineni Rama Krishna with regard to Illegal Soil/Sand Mining in fertile agriculture lands, Government land, water bodies and roads etc at Chengalacheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District.

It is submitted that the District Mines and Geology Officer, Machilipatnam, Krishna District vide letter No.398/NGT/OA No.137 of 2023(SZ)/2023, dt.08.11.2023 reported that, he himself along with Technical Staff of their office and Village Revenue Officer, Akumarru Village have inspected the areas in Akumarru Village and Narikedlapalem Villages of Guduru Mandal, Krishna District on 07.11.2023 in connection with the O.A.No.137/2023 (SZ) filed by Sri Muddineni Rama Krishna before the Hon'ble National Green Tribunal (NGT), Southern Bench, Chennai with regard to illegal Soil/sand Mining has been going on in fertile agriculture lands, Government land, water bodies and roads etc at Chengala cheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District.

In this connection it is reported that during course of inspection no Soil/Sand quarrying, Machinery, Vehicles observed in the above said alleged areas. As per the physical observation no recent or fresh workings are noticed due to the areas were covered with water. On enquiry with Village Revenue Officer, Akumarru Village, Guduru Mandal regarding the alleged areas in Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru, he informed that over an extent of Acs1.42Cents in Sy.No.24/4 of Chakirevu Tank and over an extent of Acs 0.52 Cents in Sy.No.73/2 of Bapanakunta Tank of Akumarru Village are classified as Government Lands i.e, "Panchayat Tanks". Further the Village Revenue Officer, Akumarru shown the Panchayath Resolution copy dated 29.03.2023 of Panchayath Secretary, Akumarru in which the resolution passed for strengthening of the embankment/bunds of the above said two Panchayath Tanks and also shown the Panchayath Resolution copy dated 25.03.2023 in which the resolution passed for allotment of Chakirevu Tank over an extent of Acs1.42Cents in Sy.No.24/4 of Akumarru Village, Guduru Mandal, Krishna District for supply of water to the to all households in the village under Jal Jeevan Mission Programme. Further, the VRO informed that no illicit excavations are going on in those tanks since one year. The copies of the Panchyat Resolutions are enclosed for kind perusal.

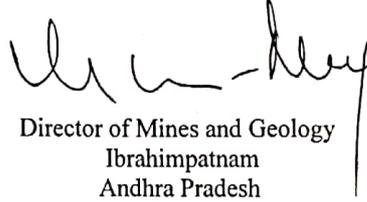
Further on enquiry with the Village Revenue Officer, Narikedlapalem of Guduru Mandal, he informed that the Chengala Cheruvu of Narikedalapalem Village in Panchayath Tank over an extent of Acs 7.12 Cents in Sy.No.43/1 of Chengala Cheruvu of Narikedalapalem Village.

It is submitted that the above said three alleged areas are classified as Government Lands-Panchayath Tanks. In this regard as per Andhra Pradesh Gram Panchayats (Protection of property) Rules, 2011 "All public water works, All public water courses, Springs, Reservoirs, Tanks, cisterns, Fountains, Wells, Stand Pipes and other water works (as per section 80 of Andhra Pradesh Panchayat Raj Act) Minor Irrigation Tanks, Tank bunds and all water bodies and vested porambokes (Grazing Lands threshing floors, Burning and Burial grounds, cattle stands, cart stands topes are vested with Gram Panchayats"

As such there is no illegal activity in the above said areas.

Hence, it is prayed that this Hon'ble Tribunal may be pleased to consider the above report and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Encl: As above


Director of Mines and Geology
Ibrahimpattam
Andhra Pradesh

**GOVERNMENT OF ANDHRA PRADESH
DEPARTMENT OF MINES AND GEOLOGY**

From:**To**

T.Konda Reddy,
District Mines & Geology Officer (FAC),
Krishna District, Machilipatnam.

The Director of Mines and Geology,
Ibrahimpattanam.

Letter No.396/NGT OA No.137 of 2023(SZ)/2023 Dt.08.11.2023.

Sir,

Sub: NGT Case- NGT O.A.No.137/2023 filed by Sri Muddineni Rama Krishna with regard to Illegal Soil/Sand Mining in fertile agriculture lands. Government land, water bodies and roads etc at Chengalacheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District - Action Taken Report submitted - Regarding

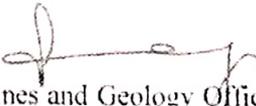
Ref: 16819/NGT/VIG/Krishna/2023, dt.02.11.2023 of the Director of Mines and Geology, Ibrahimpattanam.

I invite kind attention to the subject and reference cited and submit that the Director of Mines and Geology, Ibrahimpattanam has informed that the Government vide Memo No.INC01-MGODMGE/27/2021-M-III, Dt.26.10.2023 while enclosing OA No.137/2023 (SZ) in OA No.19/2023 (PB) before the Hon'ble National Green Tribunal (NGT), Southern Bench, Chennai with regard to illegal Soil/sand Mining has been going on in fertile agriculture lands. Government land, water bodies and roads etc at Chengalacheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District filed by Sri Muddineni Rama Krishna and directed this office to submit detailed action taken report in the matter.

In view of the above, I am here with submitting the action taken report on above said case for favor of information and for taking necessary action in the matter.

Yours faithfully,

Encl: As above.


District Mines and Geology Officer (FAC),
Krishna District, Machilipatnam.

Action taken report submitted on NGT O.A.No.137/2023 filed by Sri Muddineni Rama Krishna with regard to Illegal Soil/Sand Mining in fertile agriculture lands, Government land, water bodies and roads etc at Chengalacheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District.

- Ref: 1. 16819/NGT/VIG/Krishna/2023, dt.02.11.2023 of the Director of Mines and Geology, Ibrahimpatnam.
2. This office Technical staff inspection report dated 07.11.2023.

It is submitted that through the reference 1st cited, the Director of Mines and Geology, Ibrahimpatnam has informed that the Government vide Memo No.INC01-MGODMGE/27/2021-M-III, Dt.26.10.2023 while enclosing OA No.137/2023 (SZ) in OA No.19/2023 (PB) before the Hon'ble National Green Tribunal (NGT), Southern Bench, Chennai with regard to illegal Soil/sand Mining has been going on in fertile agriculture lands, Government land, water bodies and roads etc at Chengalacheruvu of Nārikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District filed by Sri Muddineni Rama Krishna and directed this office to submit detailed action taken report in the matter.

In this connection it is submitted that in the reference 2nd cited, the District Mines and Geology Officer, Machilipatnam along with Technical Staff of this office and Village Revenue Officer, Akumarru Village have inspected the areas in Akumarru Village and Narikedalapalem Villages of Guduru Mandal, Krishna District on 07.11.2023 in connection with the O.A.No.137/2023 (SZ) filed by Sri Muddineni Rama Krishna before the Hon'ble National Green Tribunal (NGT), Southern Bench, Chennai with regard to illegal Soil/sand Mining has been going on in fertile agriculture lands, Government land, water bodies and roads etc at Chengalacheruvu of Narikedalapalem Village, Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru and surrounding villages of Guduru Mandal, Krishna District.

In this connection it is submitted that during course of inspection no Soil/sand quarrying, Machinery, Vehicles observed in the above said alleged areas. As per the physical observation no recent or fresh workings are noticed due to the areas were covered with water. On enquiry with Village Revenue Officer, Akumarru Village, Guduru Mandal regarding the alleged areas in Sy.No.24/4 in Chakirevu and Sy.No.73/2 in Bapanakunta of Akumarru, he informed that over an extent of

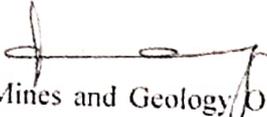
Acs1.42Cents in Sy.No.24/4 of Chakirevu Tank and over an extent of Acs 0.52 Cents in Sy.No.73/2 of Bapanakunta Tank of Akumarru Village are classified as Government Lands i.e. "Panchayat Tanks". Further the Village Revenue Officer, Akumarru shown the Panchayath Resolution copy dated 29.03.2023 of Panchayath Secretary, Akumarru in which the resolution passed for strengthening of the embankment bunds of the above said two Panchayath Tanks and also shown the Panchayath Resolution copy dated 25.03.2023 in which the resolution passed for allotment of Chakirevu Tank over an extent of Acs1.42Cents in Sy.No.24/4 of Akumarru Village, Guduru Mandal, Krishna District for supply of water to the to all households in the village under Jal Jeevan Mission Programme. Further the VRO informed that no illicit excavations are going on in those tanks since one year. The copies of the Panchyat Resolutions are here with enclosed for kind perusal.

Further on enquiry with the Village Revenue Officer, Narikedlapalem of Guduru Mandal, he informed that the Chengala Cheruvu of Narikedalapalem Village in Panchayath Tank over an extent of Acs 7.12 Cents in Sy.No.43/1 of Chengala Cheruvu of Narikedalapalem Village.

It is submitted that the above said three alleged areas are classified as Government Lands-Panchayath Tanks. In this regard as per Andhra Pradesh Gram Panchayats (Protection of property) Rules, 2011 "All public water works, All public water courses, Springs, Reservoirs, Tanks, cisterns, Fountains, Wells, Stand Pipes and other water works (as per section 80 of Andhra Pradesh Panchayat Raj Act) Minor Irrigation Tanks, Tank bunds and all water bodies and vested porambokes (Grazing Lands threshing floors, Burning and Burial grounds, cattle stands, cart stands topes are vested with Gram Panchayats"

This is submitted for favor of information and necessary action in the matter.

Encl: As above.


District Mines and Geology Officer (FAC),
Krishna District, Machilipatnam.

Photographs taken during the course of inspection of the alleged areas at Akumarru and Narikedalalem Village, Guduru Mandal, Krishna District.



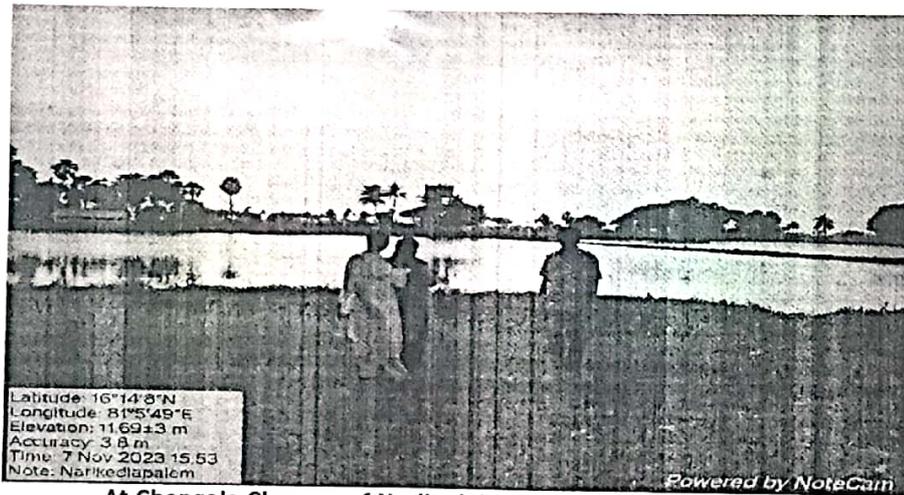
Latitude: 16°11'24"N
Longitude: 81°4'33"E
Elevation: 6.85±3 m
Accuracy: 3.8 m
Time: 7 Nov 2023 15:14
Note: Akumarru

At Sy.No.24/4 of Chakirevu of Akumarru Village, Guduru Mandal



Latitude: 16°11'10"N
Longitude: 81°4'34"E
Elevation: 7.2±3 m
Accuracy: 3.8 m
Time: 7 Nov 2023 15:19
Note: Akumarru

At Sy.No.73/2 of Bapanakunta Tank of Akumarru Village, Guduru Mandal



Latitude: 16°14'8"N
Longitude: 81°5'49"E
Elevation: 11.69±3 m
Accuracy: 3.8 m
Time: 7 Nov 2023 15:53
Note: Narikedalalem

Powered by NoteCam

At Chengala Cheruvu of Narikedalalem Village, Guduru Mandal

11/8/23 10:06 AM

మీ భూమి



మీ భూమి

భూమి సేవల కేంద్రం

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - రెవెన్యూ శాఖ

భూమి సేవల కేంద్రం



Adangal Report

| జిల్లా కృష్ణా | | | | మండలం: GUDUR, గూడూరు | | | | గ్రామం: AKUMARRU, ఆకుమర్రు | | | | Survey No: 24-4 | | | |
|---------------|-------------|-------------------|-----------------------------|-----------------------------|--------------|--------------|------------|----------------------------|--------------------|-------------|-----------------------------------|---------------------------------------|---|--------------------|-------------|
| క్రమ సంఖ్య | సర్కేట్ నెం | ప్లాట్ విస్తీర్ణం | సాగుకు పనికిరాని విస్తీర్ణం | సాగుకు పనికిరాని విస్తీర్ణం | భూమి స్వభావం | శిస్తు (రూ.) | భూమి వివరణ | జలదారము | ఆయకట్టు విస్తీర్ణం | వారా నెంబరు | పల్లెదారు పేరు (తండ్రి/భర్త పేరు) | అనుబంధ దారుని పేరు (తండ్రి/భర్త పేరు) | అనుబంధ దారుని విస్తీర్ణం (ఎకరాలు-సెంటు) | అనుబంధ వస్త్ర భావం | రిమా ర్కులు |
| 1 | 24-4 | 1.42 | 1.42 | 0 | ప్ర. భూమి | 0 | వారిం దోపు | unkn own | 0 | 20000 506 | చేరుప్ప (చేరుప్ప) | చేరుప్ప (చేరుప్ప) | 1.42 | unkno wn | |

ఈ సమాచారం మన భూమి సేవల కేంద్రం 08/11/2023 10:05 AM తేదీనాల్పాదానికి వేరు చేయబడింది.

The information contained made available through this web site is for information only and cannot be utilized as certified / authenticated copy for producing in any court or for enforcing any legal claims etc under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

11/8/23, 10:09 AM

మీ భూమి



మీ భూమి

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - రెవెన్యూ శాఖ.

చిన్నపల్లి



Adangal Report

| జిల్లా కలెక్టరేట్ | | మండలం: GUDUR, గూడూరు | | | | | | గ్రామం: AKUMARRU, ఆకుమర్రు | | | | Survey No.: 73-2 | | | |
|-------------------|-------------|----------------------|-----------------------------|------------------------------|--------------|--------------|------------|----------------------------|--------------------|-------------|-----------------------------------|--|--|---------------|-----------|
| క్రమ సంఖ్య | సర్కేట్ నెం | పూర్తి విస్తీర్ణం | సాగుకు పనికిరాని విస్తీర్ణం | సాగుకు పనికివచ్చు విస్తీర్ణం | భూమి స్వభావం | శిస్తు (రూ.) | భూమి వివరణ | జలాధారము | ఆయకట్టు విస్తీర్ణం | భారా నెంబరు | పట్టాదారు పేరు (తండ్రి/భర్త పేరు) | అనుభవ దారుని పేరు (తండ్రి/భర్త పేరు) | అనుభవ దారుని విస్తీర్ణం (ఎకరాలు-సెంటు) | అనుభవ స్వభావం | రిమాండులు |
| 1 | 73-2 | 0.52 | 0.52 | 0 | ప్ర. భూమి | 0 | చెరువు | own | 0 | 20000 506 | చెరువు (చెరువు) | ఎస్.ఎస్.ఎస్. కుంటుచెరువు (చామలన్న కుంటుచెరువు) | 0.52 | --- | |

ఈ పేజీని చూస్తున్న సమయంలో సర్కేట్ నెంబర్: 08/11/2023 10:09 AM తేదీకి ఈ దాఖలు సేవలో ఉన్నాయి.

The information contained made available through this web site is for information only and cannot be utilized as certified / authentic / called copy for producing in any court or for enforcing any legal claims etc under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

11/8/23 10:26 AM

మీ భూమి



మీ భూమి

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - భవనమార్గ కార్య.

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం - భవనమార్గ కార్య.

భవనమార్గ



Adangal Report

| జిల్లా కృష్ణా | | | | మండలం: GUDUR, గూడూరు | | | | గ్రామం: NARIKEDALAPALEM, నరికెడలపాలెం | | | | Survey No.: 43-1 | | | |
|---------------|-------------|-------------------|------------------------|--------------------------|--------------|-------------|------------|---------------------------------------|------------------|-------------|-----------------------------------|--------------------------------------|--|---------------|------------|
| క్రమ సంఖ్య | సర్కేట్ నెం | ప్లాట్ విస్తీర్ణం | సాగుకు రాని విస్తీర్ణం | సాగుకు వచ్చిన విస్తీర్ణం | భూమి స్వభావం | సెక్సు (రూ) | భూమి వివరణ | జల వనరు | తయ్యక విస్తీర్ణం | భాతా నెంబరు | పట్టాదారు పేరు (తండ్రి/దత్త పేరు) | అనుభవ దారుని పేరు (తండ్రి/దత్త పేరు) | అనుభవ దారుని విస్తీర్ణం (ఎకరాలు-సెంటు) | అనుభవ స్వభావం | రిమార్కులు |
| 1 | 43-1 | 7.12 | 7.12 | 0 | వైద్య భూమి | 0 | unkno wn | unkn own | 0 | 20000 506 | దొరుప్ప (దొరుప్ప) | దొరుప్ప (దొరుప్ప) | 7.12 | ఆకాశము | |

ఆంధ్రప్రదేశ్ రాష్ట్ర ప్రభుత్వం, భవనమార్గ కార్య, ఆంధ్రప్రదేశ్ ప్రభుత్వం, 08/11/2023 10:26 AM తెలంగాణ ప్రభుత్వం నేను పంపించినది.

The information contained made available through this web site is for information only and cannot be utilised as certified / authentic / dated copy for producing in any court or for enforcing any legal claims etc under the existing relevant Acts / Rules framed by the Government of Andhra Pradesh in this context.

ది 25-03-2023 తేదీ ఉదయం 10:30 గంటల్లో
 ఉత్పత్తి ప్రామోషనల్ కాలనీలలో సర్పంచ్ గారి
 ప్రాంత వాళ్ళ కమిటీ గారి కన్వీనర్ సాక్షిగా పాల్గొని
 అనుబంధ వాళ్ళ సభ్యులు గా పాల్గొనడం ద్వారా కార్యక్రమం

B. K. Kumari
 సర్పంచ్
 గ్రామ పంచాయతీ, ఆకుమర్లు
 గుంటూరు మండలం

అనుబంధం - (1) గుంటూరు మండలం ఆకుమర్లు గ్రామ పంచాయతీ
 పరిధిలో సర్పంచ్ గారు 24/4 తీ విస్తీర్ణం 1.42 హెక్టార్లలో
 చాకిరీ చేస్తున్న జలశాసన మిషన్ గారి కార్యక్రమం
 అంటే అంటే ప్లాన్ కన్వీనర్ గారి పుష్ప మలియ
 ప్రిన్సిపల్ గారి సాక్షిగా పాల్గొని పరిశీలించడం గాన
 మలియ చాకిరీ చేస్తున్న కార్యాలయం గాన
 గ్రామ పంచాయతీ వాళ్ళ కార్యక్రమం ద్వారా

(2) ఉత్పత్తి ప్రామోషనల్ కాలనీలలో - చాకిరీ చేస్తున్న
 ప్రాంత వాళ్ళ కమిటీ సభ్యులు జలశాసన మిషన్ గారి
 కార్యక్రమం పుష్ప మలియ ప్రిన్సిపల్ గారి
 సాక్షిగా పాల్గొని కార్యక్రమం కార్యాలయం గాన
 వారి కార్యక్రమం ద్వారా

20

| ಸಿಬ್ಬಿ 2ನೇ ಸಹಕರಿಸು | ನಿಲಾ | |
|--------------------|------------|-----|
| 1 B. kumari. | ನಿರ್ದಯ | |
| 2 V. Nirmalakumari | 6ನೇ ನಿರ್ದಯ | 2ನೇ |
| 3 G. ಸೂರಯ | 1ನೇ ನಿರ್ದಯ | 3ನೇ |
| 4 ಎಸ್. ಸುಜಯ | 2ನೇ ನಿರ್ದಯ | 2ನೇ |
| 5 | | 3ನೇ |
| 6 B. Rajesh. | 4ನೇ ನಿರ್ದಯ | |
| 7 ಸುಜಯ | 3ನೇ ನಿರ್ದಯ | |
| 8 ಕೆ. ಸುಜಯ (ಸುಜಯ) | 7ನೇ ನಿರ್ದಯ | |
| 9 ಎಸ್. ಸುಜಯ ಸುಜಯ | 6ನೇ ನಿರ್ದಯ | 2ನೇ |
| | | 2ನೇ |
| | | 2ನೇ |



ಸಾಧಾರಣ ಸಮಾವೇಶ

ದಿ 25-03-2023 ಊರಿ ಕುಡುಲು 10.30 ಗಂ|| ಬರೆ

ಆರೋಗ್ಯ (ಗ್ರಾಮೀಣ)ಯಾತ್ರಿ ವಾಣಿಜ್ಯ ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ (ಕ್ರಮಿಕ
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023) ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023

ವಿಷಯ ಸಂಖ್ಯೆ :- (ಎ) ಸಾಧಾರಣ ಸಮಾವೇಶ ಆರೋಗ್ಯ (ಗ್ರಾಮೀಣ)ಯಾತ್ರಿ
ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023

(ಆ) ಆರೋಗ್ಯ (ಗ್ರಾಮೀಣ)ಯಾತ್ರಿ ವಾಣಿಜ್ಯ ಸಂಸ್ಥೆ
ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023

ತೀರ್ಮಾನ ಸಂಖ್ಯೆ :- ಅಧಿಕಾರಿಗಳಿಗೆ

|| ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023 ||

K. Srinivas

ಪಂಚಾಯತ್ ಕಾರ್ಯದರ್ಶಿ
ಆಕುಮತ್ರ ಗ್ರಾಮ ಪಂಚಾಯತ್
ಸಾಧಾರಣ ಸಮಾವೇಶ, ಕುಡುಲು

(ಸಂ)/ ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023
ಸಂಖ್ಯೆ 24/2023 ಸಂಖ್ಯೆ 103/2023

ది 29-03-2023 త్రిది లేవయం 10:30 గంటలు

అయితే ప్రస్తుతం బాంబుల వాడకం అయిపోయి సర్పంచ్ గారి నుండి
ప్రస్తుతం బాంబు వాడకం అయిపోయింది గాని అక్కడ అక్కడ సాధారణంగా
అయిపోయింది. ఇప్పుడు సర్పంచ్ గారి సహాయంతో
చేయబడింది.

B.K.Kumari
సర్పంచ్
గ్రామపంచాయతీ, ఆకుమర్లు
నూడూరు మండలం

విషయం 3053 - గంజుల మండలం ఆకుమర్లు (గ్రామపంచాయతీ)
అధికారి నుండి సర్పంచ్ కు 24/4 తీసి సు బాకీ కిట్టి
చేయబడింది. సర్పంచ్ కు 23/4 తీసి అందజేయబడింది.
చేయబడినట్లు కేసు నంబర్ 2053/2023 లో
ప్రస్తుతం బాంబుల వాడకం అయిపోయింది.

విషయం 3054 - ఆకుమర్లు (గ్రామపంచాయతీ) అధికారి నుండి
2054/2023 - కేసు నంబర్ నడిగింది గురించి.

విషయం 3055 - ఆకుమర్లు (గ్రామపంచాయతీ) అధికారి నుండి
సు బాకీ కిట్టి కేసు నంబర్ 2055/2023 లో
2055/2023 లో నిలిచింది.

22

| పేర్లు 200 సంఖ్య | సీమా | |
|---------------------|----------------|-------|
| 1 B.K. Komari | సర్కార్ | గ్రామ |
| 2 V. Anirama Kumari | ఉ.స. సర్కార్ 1 | పట్టణ |
| 3 G. S. S. S. S. | 1 న వార్డు | 572 |
| 4 సర్కార్ | 2 న వార్డు | |
| 5 | | |
| 6 P. Rajesh | 4 న వార్డు | 210 |
| 7 | 3 న వార్డు | |
| 8 | 7 న వార్డు | |
| 9 | 6 న వార్డు | |

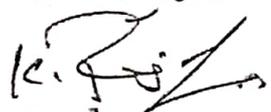
సాక్షాత్ సమావేశం

ది 29.03.2023 వారాది ఉదయం 10.30 గంటలకు

ఆసుపత్రి ప్రాంతాధికారి కార్యాలయాల సెక్షన్ గారి వద్ద
ప్రైవేట్ బాల్డ్ క్వార్టర్లలో గాఢ ఉద్యోగితన జరుపబడే
సాక్షాత్ సమావేశం నకు ఇప్పటి ద్వారా చర్యలు

విషయం :- సాక్షాత్ సమావేశం ఆసుపత్రి ప్రాంతాధికారి
పాదానికి గల సెక్షన్లలో 24/4 యొక్క సేవలలో
చేయబడే సెక్షన్లలో 73/4 యొక్క సేవలలో
చేయబడే సెక్షన్లలో చేయబడే సేవలలో
ప్రాంతాధికారి క్వార్టర్లలో గాఢ ఉద్యోగితన జరుపబడే

తీర్మానం :- ఆమోదించబడినది.

// తుమ్మల సత్యనారాయణ //

సంపాదక నిర్వహణ
అనుమతి పంపానికి
గూడూరు మండలం, కృష్ణా జిల్లా

(సం/-) B. కృష్ణమూర్తి
సెక్షన్,
ఆసుపత్రి ప్రాంతాధికారి
నిర్దేశం నుండి

CERTIFICATE

This is to inform that there are (2) two water bodies (Tanks). One namely Chakirevu in Sy.No. 24/4 in Akkumarru village and other Bapanagunta in Sy.No.73/2 of Akkumarru village of Guduru mandal, Krishna Dist.

In this connection, it is also to inform that no illicit excavations are going on in these tanks since one year.

సర్పంచ్
గ్రామ పంచాయతీ, ఆకుమర్లు
గూడూరు మండలం
Sarpanch
B.K.Komarla.


Panchayat Secretary
పంచాయతీ కార్యదర్శి
ఆకుమర్లు గ్రామ పంచాయతీ
గూడూరు మండలం, కృష్ణా జిల్లా

18945-UG
 18946
 18947
 18948 } D10
 18949 }

CERTIFICATE

This is to inform that there are (2) two water bodies (Tanks). One namely Chakirevu in Sy.No. 24/4 in Akkumarru village and other Bapanagunta in Sy.No.73/2 of Akkumarru village of Guduru mandal, Krishna Dist.

In this connection, it is also to inform that no illicit excavations are going on in these tanks since one year.

సర్పంచ్
 గ్రామ పంచాయితీ, ఆకుమర్లు
 గూడూరు మండలం
 Sarpanch
 B.K Komari


 Panchayat Secretary
 పంచాయితీ కార్యదర్శి
 ఆకుమర్లు గ్రామ పంచాయితీ
 గూడూరు మండలం, కృష్ణా జిల్లా